

SCHEDULE I FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CLIX LOANS PRIVATE LIMITED

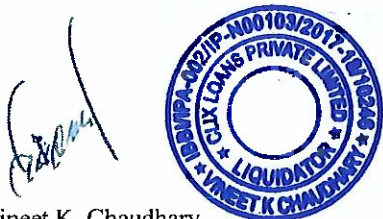
1.	Name of Corporate Person	Clix Loans Private Limited
2.	Date of incorporation of Corporate Person	29.05.2017
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies, NCT of Delhi & Haryana
4.	Corporate Identity Number of Corporate Person	U65929DL2017PTC318354
5.	Address of the registered office and principal office (if any) of Corporate Person	Registered Office: 4 th Floor, Kailash Building Kasturba Gandhi Marg, Connaught Place, North East Delhi, New Delhi-110001, India
6.	Liquidation Commencement Date of Corporate Person	14 th August 2021
7.	Name, address, email address, telephone number and the registration number of the liquidator	Mr. Vineet K. Chaudhary <u>IBBI Registration No.:</u> IBBI/IPA-002/IP-N00103/2017-18/10246 <u>Address:</u> D-38, LGF (L/S), South Extension Part – II, New Delhi - 110049. <u>Email-Id registered with IBBI:</u> ip.vineetchaudhary@gmail.com

		<u>Process specific Email-Id:</u> vl.clixloans@gmail.com <u>Telephone No.:</u> 011- 49121644/45
8.	Last Date for submission of claims	13 th September 2021

Notice is hereby given that Clix Loans Private Limited has commenced voluntary liquidation on 14th August 2021. The Stakeholders of Clix Loans Private Limited are hereby called upon to submit a proof of their claims, on or before 13th September 2021 to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



CS Vineet K. Chaudhary

IBBI Registration No.: IBBI/IPA-002/IP-N00103/2017-18/10246

ip.vineetchaudhary@gmail.com (Email-Id registered with IBBI)

vl.clixloans@gmail.com (Process specific Email-id)

Address of the Insolvency Professional registered with IBBI:

D-38, LGF (L/S), South Extension,

Part – II, New Delhi – 110049

Date: 18.08.2021

Place: New Delhi